Annexure-9

Name of the corporate debtor: MEGAA BAKERS PRIVATE LIMITED; Date of commencement of CIRP: 30.06.2022; List of creditors as on: 20.07.2022 in accordance with Section 25(2) (e), IBC, 2016

List of other creditors (Other than financial creditors and operational creditors)

	_		_	T	
				SI.No.	
A COURT	Total	1		Sl.No. Name of creditor	
		•	ı	Date of receipt	Details
1		-	ı	Amount claimed	Details of claim received
			1	Amount of claim admitted	
,			-	Nature of claim	Details
1	1		•	Nature of covered by claim security interest	Details of claim admitted
1	,		•	Amount covered by guarantee	ted
•	•	,		Whether related party?	
•	ř	,		Amount of continge nt	
-	ı	1			
	-			Amount of Amount Amount of any mutual of claim claim dues, that not under may be set- admitte verificati of	
<u>'</u>	,				
		t		Remarks, if	(Amount in₹)

